

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

13. C.P. 3570/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **19.02.2020**

NAME OF THE PARTIES:- Ritika Ashish Thakur

V/s

VTA Engineering Services Pvt Ltd

SECTION 241 OF COMPANIES ACT, 2013

ORDER

At the request of the counsel for the petitioner, list this matter on
01.04.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/SKS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)